

NATIONAL HANDICAPPED FINANCE AND DEVELOPMENT CORPORATION RED CROSS BHAVAN, SECTOR-12, FARIDABAD, HARYANA-121007

Classifieds

PERSONAL I,Wasiem Khan alias Waseem Khan,S/o Matin Khan,R/o H.No.3877,Street Neem, Kala Mahal,DaryaGanj,Delhi-110002,have changed my name to Wasiem Khan. 0040619845-9

IN THE MATTER OF NATIONAL HANDICAPPED FINANCE AND DEVELOPMENT CORPORATION HAVING ITS REGISTERED OFFICE AT RED CROSS BHAVAN, SECTOR-12, FARIDABAD, HARYANA-121007

T,Tarun S/o Rajender Kumar,R/o E-103, Flat No.302,Third-Floor, MB-Road, Vishwakarma-Colony,New Delhi-110044,have changed my name to Tarun Sharma. 0040619845-8

I,Srinivasa Rao Gururaj,S/o Ramachandra Rao Srinivasa Rao,R/o A-81/UG-2-A Block,Dilshad-Colony,Delhi-110095,have changed my name to Srinivas Gururaj, permanently. 0040619845-6

I,Raja Singh,S/o Avtar Singh Tak,R/o D-19,Khyala-Road, Sham-Nagar,West Delhi-110018,have changed my name to Raja Singh Tak,for all,future purposes 0040619845-10

I,Parth Bhardwaj,S/o Sunil Bhardwaj,R/o C-908,Migsun Green Mansion Surajpur Greater,Noida-201306,have changed my name to Paarth Bhardwaj. 0040619845-7

I,Narinder Chumber,S/o-Devraj Chumber R/o,Flat.No.1203,Tower,Bestec h-Park View Spa, Near D.P.S.school,Sector-47, South-City-II,Gurgaon, Haryana-122018,have changed my name to Narinder Devraj Chumber. 0040619879-10

I,Neeru Thakur W/o Sonpal R/o Teh- Manesar,Kasan, Gurgaon,Haryana-122051, have change my name to Neeru Chauhan. 0040619879-9

PUBLIC NOTICE The General Public is hereby informed that my client Sh. Opinder Singh Paul S/o Sohan Singh and Rita Paul W/o Opinder Singh Paul Both R/o B62 Vasant Vihar New Delhi have severed all their relations with their son Karan Paul And His Wife Simran Paul due to his bad habits. My above named client has also disowned and debarred his said son from all their movable and immovable properties. Anybody dealing with Mr. Karan Paul And His Wife Simran Paul will do so at his/her/their own risk and responsibilities and my clients will not be responsible for any act, deed or dealing done by Mr. Karan Paul And His Wife Simran Paul. Praveen Rastogi (Advocate) Enrol No-D/24406

BUSINESS OFFERS

FOR FUNDING AGAINST LISTED SHARES naz@vfslcapital.com www.vfslcapital.com

सार्वजनिक सूचना सर्व सामान्य को सूचित किया जाता है कि मेरी मुकदमा निवारण समिति (अध्याय नं. 951170458584) पक्षी की सुरक्षा के तहत निवारण समिति के सदस्य हैं, जिनमें शामिल हैं: सुनील मिश्रा, मुकेश, जयदीप या शिवल मुकुन्द निवारण समिति के सदस्य हैं, जिनमें शामिल हैं: सुनील मिश्रा, सुनील मिश्रा, सुनील मिश्रा।

पंजाब नैशनल बैंक Punjab National Bank

CIRCLE SASTRA OFFICE: ALIGARH; Office Address: Sai Vihar Opposite Madan Palace Village Talaspur Kalan, Ramghat Road, Aligarh-202001 Email: cs8183@pnb.co.in

SCHEDULE OF THE SECURED ASSETS Table with columns: S. No., Name of the Branch, Name of the Account, Description of the property mortgaged, Date of Demand Notice, Date of possession notice affixed, Amount Outstanding as on the date of possession notice.

Indian Express advertisement featuring a man's portrait and the text 'I look at every side before taking a side. Inform your opinion with insightful perspectives.'

केनरा बैंक Canara Bank

E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Table with columns: Sr. No., Property Address, Reserve Price (in Lacs), EMD (in Lacs). Lists properties for auction with details like location and area.

The Earnest Money Deposit shall be deposited on or before 29.07.2022 up to 5:00 PM. The property can be inspected, with prior appointment with Authorized Officer, on 26.07.2022, at 11:30am to 3:30 pm.

पंजाब नैशनल बैंक Punjab National Bank

E-AUCTION SALE NOTICE TO GENERAL PUBLIC UNDER RULE 8 & 9 OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002, PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

SCHEDULE OF THE SECURED ASSETS Table with columns: Lot No., Name of the Branch, Name of the Account, Description of the Immovable Properties, Auction Date, Time, Reserve Price, Outstanding Amount, Possession Date, Nature of Possession.

CIRCLE SASTRA OFFICE: ALIGARH

Address: Circle SASTRA Aligarh, Office Address: SaiVihar Opposite Madan Palace Village Talaspur Kalan Ramghat Road Aligarh

E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

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For All Advertisement Booking Call : 0120-6651214

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED

The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions: 1. The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS"